

(b) whether Government have received any memorandum from the Eastern and South Eastern Railway Electrification Casual Workers' Action Committee and the Eastern Railwaymen's Co-ordination Committee, with regard to this ; and

(c) if so, the action taken thereon ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) 433 casual labourers working under IOW, Dankuni and 52 casual labourers working under BRI, Dankuni were discharged on completion of the work for which they were engaged. No assurance was given that they would be engaged elsewhere after their discharge.

(b) Yes.

(c) As the Memorandum was from an un-recognised Union, no reply was considered necessary. However, these casual labourers will be considered alongwith others for regular posts in due course.

**Strike in Small Scale Engineering Factories in Gujarat**

6779. **SHRI DINLISH JOARDLR :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the attention of Government has been drawn to the one-day token strike of the 3,500 small scale engineering factories in Gujarat on the 8th July, 1971 ; and

(b) if so, the reaction of Government thereon ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :** (a) and (b). Yes, Sir. Government have seen a press report to this effect. Details have been sought from the Government of Gujarat State.

**Keeping Monopolies and Restrictive Trade Practices Act and Industries (Development and Regulation) Act in abeyance in respect of West Bengal**

6780. **SHRI P. NARASIMHA REDDY :** Will the Minister of INDUSTRIAL DEVELOPMENT

be pleased to state :

(a) whether the Government of West Bengal has recommended to the Union Government that certain provisions of the Monopolies and Restrictive Trade Practices Act and Industries (Development and Regulation) Act should be kept in abeyance in relation to West Bengal ; and

(b) if so, the reaction of Government thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :**

(a) No, Sir.

(b) Does not arise

**Tenure of the Chairman, Railway Board**

6781. **SHRI DEVINDIR SINGH GARCHA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the Administrative Reforms Commission has recommended that tenure of the Chairman of Railway Board be at least three years and that of the Members five years , and

(b) if so, whether the recommendation has been accepted by Government ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) Yes.

(b) No decision has yet been taken.

**Deputationists in Executive Posts in D.V.C.**

6782. **DR. RANEN SEN :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a large number of deputationists are employed in senior executive posts in the Damodar Valley Corporation even after 22 years of existence of that organisation ; and

(b) if so, the reasons for continuing to employ them ?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND**